

**UTTAR DINAJPUR JUDGESHIP AT RAIGANJ**

**MERIT LIST OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR APPOINTMENT FOR THE FOLLOWING POSTS OF OFFICE PEON, PROCESS SERVER, NIGHT GUARD, FARASH UNDER GROUP D, LDC UNDER GROUP C AND ENGLISH STENOGRAPHER UNDER GROUP B CATEGORIES**

**ON THE BASIS OF FINAL RESULT DATED :**

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

<b>GROUP - B</b>				
<b>POST : STENOGRAPHER</b>				
Vacancy	Serial No:	Roll Number	Name of the candidate	Remarks
Unreserved = 2	1	600157	RAJIB KUMAR DUTTA ROY	
	2	600566	CHANDAN KUMAR SINGH	
Unreserved (E.C.) = 1	1	600105	BUDDHADEB MAITI	
O.B.C.-B (E.C.) = 1	1	No suitable candidate found		

The above Merit List published shall be guided by the following norms and conditions are resolved by the District Recruitment Committee, Uttar Dinajpur Judgeship.

a) the selected candidates above shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Services ( Appointment, Probation and Clarification) Rules, 1979 & during his/her period of probation, if it is found that the candidate is not fit for the post then his/her period of probation shall not be extended and he/she will be removed from the service automatically.

b) the candidates selected above who are already in Government Service either in any Judgeship or in any department of West Bengal or Union of India , shall submit No objection Certificate along with a certificate issued by his/her Appointment Authority showing that there is no disciplinary proceeding pending against him/her for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his/her rendering present service, pending or any other proceeding is pending against him/her.

c) the selected candidates above shall collect their Police Verification From from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end within 31.08.2019 and to submit duly filled up Police Verification Form along with attested copy of his/her educational qualification within 07.09.2019. Suppression of any educational or any other information by the candidates during submission of the Police Verification Form may lead to removal of his/her name from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

d) the above selected candidates will have to appear before the Medical Board in the Office of the Medical Superintendent -cum- Vice Principal of the district on 12.09.2019 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals. The candidates have also to collect TR Form No. 7 (5 copies) from the Office of the Medical Superintendent -cum- Vice Principal of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the MSVP of the

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district on the same date.

03 nos. Group B candidates selected for appointment

In case of non-submission of the Police Verification Form by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for Group D candidates) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

e) the Recruitment committee as well as the Appointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

f) the selected candidates above will be issued appointment letters on receipt of satisfactory reports on Police Verification Roll and Medical fitness from the authorities concerned.

WAIT LISTED CANDIDATES (on the basis of final result published on : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

GROUP - B				
POST : STENOGRAPHER				
Vacancy	Serial No:	Roll Number	Name of the candidate	Remarks
Unreserved = 2	1	600349	KAUSIK KANJI	
	2	600539	SOUVIK NANDY	
Unreserved (E.C.) = 1	1	600278	PRASANTA ANKUR	
O.B.C.-B (E.C.) = 1	1	No suitable candidate found		

The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-

g) the candidature of the candidates whose names are in Waiting List, shall be considered, if any of the selected candidates as above under respective category is found unable to continue with the service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before MSVP of the district on stipulated dates as notified above.

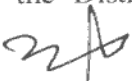
h) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is found subsequently found necessary.

i) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

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j) the above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 25.01.2019 are filled up by the candidates of the respective panel, whichever is earlier or next recruitment.

k) the candidates will be able to see their individual marks on and from 02.09.2019 to 14.09.2019 on the internet site of the District Court of Uttar Dinajpur Judgeship.

  
District Judge  
Uttar Dinajpur at Raiganj

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**UTTAR DINAJPUR JUDGESHIP AT RAIGANJ**

**MERIT LIST OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR APPOINTMENT FOR THE FOLLOWING POSTS OF OFFICE PEON, PROCESS SERVER, NIGHT GUARD, FARASH UNDER GROUP D, LDC UNDER GROUP C AND ENGLISH STENOGRAPHER UNDER GROUP B CATEGORIES**

ON THE BASIS OF FINAL RESULT DATED :

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

<u>GROUP - C</u>				
POST : LOWER DIVISION CLERK				
Unreserved = 7	1	300925	PRABIN ROY KARMAKAR	
	2	301615	ABHISHEK KUMAR DAS	
	3	302780	KATHIKA DE	
	4	302304	BIDHAN CHANDRA GHOSH	
	5	301850	PRATIK ROY KARMAKAR	
	6	302201	AKASH CHAKROBORTY	
	7	300565	SUMAN GHOSH	
Unreserved (E.C) =2	1	302100	MD SOLEMAN HOQUE	
	2	300995	MD JABED ALI	
Schedule Caste = 2	1	300540	ARINDAM DAS	
	2	300627	ADITYA DAS	
Schedule Caste (E.C.) =1	1	301852	GOBINDA DAS	
Schedule Tribe =1	1	302340	XAVIER MURMU	
Schedule Tribe (E.C.) =1	1	300056	GOBINDA TOPPO	
O.B.C. - A = 1	1	301600	DEBJYOTI DEBNATH	

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b) the candidates selected above who are already in Government Service either in any Judgeship or in any department of West Bengal or Union of India , shall submit No objection Certificate along with a certificate issued by his/her Appointment Authority showing that there is no disciplinary proceeding pending against him/her for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his/her rendering present service, pending or any other proceeding is pending against him/her.

c) the selected candidates above shall collect their Police Verification From from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end within 31.08.2019 and to submit duly filled up Police Verification From along with attested copy of his/her educational qualification within 07.09.2019. Suppression of any educational or any other information by the candidates during submission of the Police Verification From may lead to removal of his/her name

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from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

d) the above selected candidates will have to appear before the Medical Board in the Office of the Medical Superintendent -cum- Vice Principal of the district on 12.09.2019 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals. The candidates have also to collect TR Form No. 7 (5 copies) from the Office of the Medical Superintendent -cum- Vice Principal of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the MSVP of the district on the same date.

15 nos. Group C candidates selected for appointment

In case of non-submission of the Police Verification Form by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for Group D candidates) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

e) the Recruitment committee as well as the Apointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

f) the selected candidagtes above will be issued appointment letters on receipt of satisfactory reports on Police Verification Roll and Medical fitness from the authorities concerned.

WAIT LISTED CANDIDATES (on the basis of final result published on : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

GROUP - C				
POST : LOWER DIVISION CLERK				
Unreserved = 7	1	301698	DEEPSHIKHA DEY	
	2	300704	SUMIT MAJUMDAR	
	3	300854	DEEP CHOUDHURY	
	4	302343	DIPA MAJUMDER	
	5	302183	SOUMYADEEP SANTARA	
	6	302514	SK NAVED SHAHARIAR	
	7	300991	CHANDRIMA CHAKRABORTY	
Unreserved (E.C) = 2	1	301671	MANTURAM AGARWALA	
	2	301998	KARNAL GADDAFI	

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Schedule Caste = 2	1	300347	BIPRATOSH BARMAN	
	2	301710	DIPAK CHANDRA BISWAS	
Schedule Caste (E.C.) = 1	1	No suitable candidate found		
Schedule Tribe = 1	1	301251	NIKITA MINJ	
Schedule Tribe (E.C.) = 1	1	No suitable candidate found		
O.B.C. - A = 1	1	301264	ANSAR ALAM	

The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-


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h) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is found subsequently found necessary.

i) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

j) the above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 25.01.2019 are filled up by the candidates of the respective panel, whichever is earlier or next recruitment.

k) the candidates will be able to see their individual marks on and from 02.09.2019 to 14.09.2019 on the internet site of the District Court of Uttar Dinajpur Judgeship.

  
 District Judge  
 Uttar Dinajpur at Raiganj  
 21/08/19

## UTTAR DINAJPUR JUDGESHIP AT RAIGANJ

**MERIT LIST** OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR APPOINTMENT FOR THE FOLLOWING POSTS OF OFFICE PEON, PROCESS SERVER, NIGHT GUARD, FARASH UNDER GROUP D, LDC UNDER GROUP C AND ENGLISH STENOGRAPHER UNDER GROUP B CATEGORIES

ON THE BASIS OF FINAL RESULT DATED :

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

<u>GROUP - D</u> <u>POST : FARASH</u>			
Schedule Caste (E.C) = 1	1	100083	PINTU SARKAR
O.B.C. - B = 1	1	No suitable candidate found	

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c) the selected candidates above shall collect their Police Verification Form from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end within 31.08.2019 and to submit duly filled up Police Verification Form along with attested copy of his/her educational qualification within 07.09.2019. Suppression of any educational or any other information by the candidates during submission of the Police Verification Form may lead to removal of his/her name from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

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01 nos . Group D Candidates selected for appointment

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In case of non-submission of the Police Verification Form by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for Group D candidates) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

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WAIT LISTED CANDIDATES (on the basis of final result published on : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

GROUP - D POST : FARASH			
Schedule Caste(E.C) =1	1	100113	GAUTAM SARKAR
O.B.C. - B = 1	1	No suitable candidate found	

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h) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is found subsequently found necessary.

i) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

j) the above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 25.01.2019 are filled up by the candidates of the respective panel, whichever is earlier or next recruitment.

k) the candidates will be able to see their individual marks on and from 02.09.2019 to 14.09.2019 on the internet site of the District Court of Uttar Dinajpur Judgeship.

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District Judge  
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**UTTAR DINAJPUR JUDGESHIP AT RAIGANJ**

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ON THE BASIS OF FINAL RESULT DATED :

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

GROUP - D POST : NIGHT GUARD				
Unreserved (E.C.)=1	1	400013	SANAUL HOQUE	

The above Merit List published shall be guided by the following norms and conditions are resolved by the District Recruitment Committee, Uttar Dinajpur Judgeship.

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c) the selected candidates above shall collect their Police Verification From from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end within 31.08.2019 and to submit duly filled up Police Verification From along with attested copy of his/her educational qualification within 07.09.2019. Suppression of any educational or any other information by the candidates during submission of the Police Verification From may lead to removal of his/her name from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

d) the above selected candidates will have to appear before the Medical Board in the Office of the Medical Superintendent -cum- Vice Principal of the district on 12.09.2019 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals. The candidates have also to collect TR Form No. 7 (5 copies) from the Office of the Medical Superintendent -cum- Vice Principal of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the MSVP of the district on the same date.

01 nos . Night Guard Candidates selected for appointment

In case of non-submission of the Police Verification From by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for

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Group D candidates ) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

e) the Recruitment committee as well as the Apointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

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WAIT LISTED CANDIDATES (on the basis of final result published on :  
who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

GROUP - D POST : NIGHT GUARD				
Unreserved (E.C.) = 1	1	400005	HASAN ASKARI REJVI	

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District Judge  
Uttar Dinajpur at Raiganj

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**UTTAR DINAJPUR JUDGESHIP AT RAIGANJ**

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ON THE BASIS OF FINAL RESULT DATED :

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

<u>GROUP - D</u> POST : PEON				
Vacancy	Serial No:	Roll Number	Name of the candidate	Remarks
Unreserved = 3	1	201542	SANTU ROY	SC candidates but treated as Unreserved on the grounds of scoring high marks.
	2	201575	RIPON KANJILAL	
	3	No suitable candidate found		
Unreserved (E.C.) = 2	1	203732	TAPAS KUMAR CHAKRABORTY	A 1
	2	202318	ASADUR RAHAMAN	
Unreserved Ex-serviceman=1	1	201941	AMRITA PRAMANIK	h
O.B.C.-A (E.C.) = 1	1	203837	MD KHURSID ALAM	
O.B.C.-B (E.C.) = 1	1	202229	BAPI CHANDRA SAHA	
Schedule Caste - 3	1, 2 & 3	No suitable candidate found		
Schedule Caste - Ex-serviceman=1	1	201765	FANESH BARMAN	

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Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

d) the above selected candidates will have to appear before the Medical Board in the Office of the Medical Superintendent -cum- Vice Principal of the district on 12.09.2019 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals. The candidates have also to collect TR Form No. 7 (5 copies) from the Office of the Medical Superintendent -cum- Vice Principal of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the MSVP of the district on the same date.

08 nos . Peon Candidates selected for appointment

In case of non-submission of the Police Verification Form by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for Group D candidates ) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

e) the Recruitment committee as well as the Apointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

f) the selected candidagtes above will be issued appointment letters on receipt of satisfactory reports on Police Verification Roll and Medical fitness from the authorities concerned.

WAIT LISTED CANDIDATES (on the basis of final result published on : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

<u>Wait List</u> <u>GROUP - D</u> POST : PEON				
Vacancy	Serial No:	Roll Number	Name of the candidate	Remarks
Unreserved = 3	1, 2 & 3	No suitable candidate found		
Unreserved (E.C.) = 2	1 & 2	No suitable candidate found		
Unreserved Ex-serviceman = 1	1	202908	BHASKAR SAHA	
O.B.C.-A (E.C.) = 1	1	203039	EMAM HOSSAIN	
O.B.C.-B (E.C.) = 1	1	No suitable candidate found		
Schedule Caste - 3	1, 2 & 3	No suitable candidate found		
Schedule Caste - Ex-Serviceman = 1	1	203729	BISHNUPADA SARKAR	

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The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-

- g) the candidature of the candidates whose names are in Waiting List, shall be considered, if any of the selected candidates as above under respective category is found unable to continue with the service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before MSVP of the district on stipulated dates as notified above.
- h) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is found subsequently found necessary.
- i) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.
- j) the above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 25.01.2019 are filled up by the candidates of the respective panel, whichever is earlier or next recruitment.
- k) the candidates will be able to see their individual marks on and from 02.09.2019 to 14.09.2019 on the internet site of the District Court of Uttar Dinajpur Judgeship.

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District Judge  
Uttar Dinajpur at Raiganj

21/08/19

## UTTAR DINAJPUR JUDGESHIP AT RAIGANJ

**MERIT LIST** OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR APPOINTMENT FOR THE FOLLOWING POSTS OF OFFICE PEON, PROCESS SERVER, NIGHT GUARD, FARASH UNDER GROUP D, LDC UNDER GROUP C AND ENGLISH STENOGRAPHER UNDER GROUP B CATEGORIES

ON THE BASIS OF FINAL RESULT DATED :

REF : EMPLOYMENT NOTIFICATION NO. 1 DATED : 25.01.2019

<u>GROUP - D</u>				
POST : PROCESS SERVER				
Unreserved = 1	1	500272	PRATIK KUMAR MANDAL	
Unreserved Ex-serviceman=1	1	500565	TAPAS KUMAR DEBGUPTA	h
Unreserved Meritorious Sports Person=1	1	500292	SUBRATA DUTTA	
Unreserved (E.C) = 1	1	500223	BIPLAB TRIBEDY	
Schedule Caste = 1	1	500662	TAPAN BISWAS	

The above Merit List published shall be guided by the following norms and conditions are resolved by the District Recruitment Committee, Uttar Dinajpur Judgship.

a) the selected candidates above shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Services (Appointment, Probation and Clarification) Rules, 1979 & during his/her period of probation, if it is found that the candidate is not fit for the post then his/her period of probation shall not be extended and he/she will be removed from the service automatically.

b) the candidates selected above who are already in Government Service either in any Judgship or in any department of West Bengal or Union of India, shall submit No objection Certificate along with a certificate issued by his/her Appointment Authority showing that there is no disciplinary proceeding pending against him/her for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his/her rendering present service, pending or any other proceeding is pending against him/her.

c) the selected candidates above shall collect their Police Verification Form from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end within 31.08.2019 and to submit duly filled up Police Verification Form along with attested copy of his/her educational qualification within 07.09.2019. Suppression of any educational or any other information by the candidates during submission of the Police Verification Form may lead to removal of his/her name from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of Police Verification Form in regard to their selection for appointment.

d) the above selected candidates will have to appear before the Medical Board in the Office of the Medical Superintendent -cum- Vice Principal of the district on 12.09.2019 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological

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Laboratory or Government Hospitals. The candidates have also to collect TR Form No. 7 (5 copies) from the Office of the Medical Superintendent -cum- Vice Principal of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the MSVP of the district on the same date.

5 nos . Process Server Candidates selected for appointment

In case of non-submission of the Police Verification Form by 07.09.2019 and non-appearance before the Medical Board on 12.09.2019 (for Group D candidates ) & 12.09.2019 (for Group B & C Candidates) as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

e) the Recruitment committee as well as the Apointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

f) the selected candidagtes above will be issued appointment letters on receipt of satisfactory reports on Police Verification Roll and Medical fitness from the authorities concerned.

WAIT LISTED CANDIDATES (on the basis of final result published on : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of materials information and on failure to collect V.R. Form, submission thereof and non-appearance before the district on stipulated dates as notified above.

GROUP - D				
POST : PROCESS SERVER				
Unreserved = 1	1	500353	ABHIJIT DUTTA	
Unreserved Ex-Serviceman = 1	1	500647	MD ABDUS SALAM	
Unreserved Meritorious Sports Person = 1	1	No suitable candidate found .		
Unreserved (E.C) = 1	1	500318	RAYHAN ISLAM	
Schedule Caste = 1	1	500102	ANIMESH DAS	

The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-

g) the canddature of the candidates whose names are in Waiting List, shall be considered, if any of the selected candidates as above under respective category is found unable to continue with the service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanout, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. From, submission thereof and non-appearance before MSVP of the district on stipulated dates as notified above.

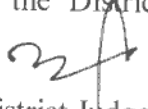
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h) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is found subsequently found necessary.

i) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

j) the above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 25.01.2019 are filled up by the candidates of the respective panel, whichever is earlier or next recruitment.

k) the candidates will be able to see their individual marks on and from 02.09.2019 to 14.09.2019 on the internet site of the District Court of Uttar Dinajpur Judgeship.

  
District Judge  
Uttar Dinajpur at Raiganj

21/08/19